

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,
JAIPUR

Date of order: 12.8.2002

CP No.17/02 (OA No.546/99)

Ramesh Chand Jain s/o Shri U.R.Mohnot, presently working
as Collector, Baran.

.. Applicant

Versus

1. Shri Kamal Pandey, IAS, Secretary to the Government, Ministry of Home, Department of Home, Govt. of India, North Block, Central Secretariat, New Delhi.
2. Shri K.Nityandam, IAS, Secretary to the Government of Gujrat, Department of Home, Gandhinagar, Gujrat.

.. Respondents

Mr. Anupam Agarwal, counsel for the applicant

Mr. D.K.Swamy, proxy counsel to Mr. Bhanwar Bagri, counsel for respondent No.1

Mr. U.D.Sharma - counsel for respondent No.2

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

O R D E R (ORAL)

This Contempt Petition has been filed for the alleged disobedience of the order of this Tribunal passed in OA No.546/99 on 15.3.2001.

2. The learned counsel for the respondent No.2 submits that the order of the Tribunal has been complied with. The learned counsel for the applicant, who is present in the Court, confirms this averment. Accordingly,



: 2 :

this CP is not maintainable and, therefore, dismissed.
Noticees are discharged. No order as to costs.


(M.L.CHAUHAN)

Member (Judicial)


(H.O.GUPTA)

Member (Administrative)